

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1951
TO BE ANSWERED ON 21ST DECEMBER, 2018**

INFORMATION IN NEET BOOKLET

1951. SHRIMATI MAUSAM NOOR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the NEET medical entrance examinations (Undergraduate) 2019 information booklet released in November 2018, has not included the updated information or revised guidelines for candidates with disabilities and if so, the details thereof and the reasons therefor;

(b) whether representations have been received by the Government in this matter citing that it is discriminatory for the National Testing Agency to commence the online application process for NEET 2019 owing to this situation; and

(c) if so, the details thereof and the corrective steps taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): The Information Bulletin of NEET (UG) -2019 published by National Testing Agency (NTA) in November, 2018 clearly specifies that the eligibility and other conditions for the candidates under disabilities category shall be as per the guidelines of Medical Council of India (MCI).

The matter of prescribing upper limit of disabilities was examined in the MCI, Directorate General of Health Services (DGHS) and in the Ministry of Health & Family Welfare and the same was also deliberated with the stakeholders and experts of the concerned specialty.

Accordingly, the Board of Governors appointed in supersession of MCI has finalized the draft for prescribing upper limit of disabilities and eligibility of a candidate to pursue medicine under persons with disability category. The draft guidelines have been hosted on the website of MCI inviting the comments of the public. The National Testing Agency (NTA) has been advised by the Ministry that the candidates with disabilities may be allowed to fill the application form of NEET (UG) – 2019 on the basis of the draft guidelines placed on the website of the MCI. In case, changes are made in the draft notification after analyzing the public comments by MCI, the candidate may be asked to correct the particulars of the application in January – 2019, as a period of 15 days has already been provided for making such correction in the schedule prescribed by NTA.

Accordingly, a Public Notice dated 29.11.2018 has been hosted by the NTA on its website informing all the concerned about the said decision. Further, the last date for online submission of application for NEET (UG) – 2019 has also been extended from 30.11.2018 to 07.12.2018, to facilitate candidates to apply for the said examination.

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